# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

### LOK SABHA

## STARRED QUESTION NO. 107 TO BE ANSWERED ON 11.02.2019

### RURAL AND AGRICULTURAL LABOURERS

\*107. DR. P.K. BIJU: SHRI M.B. RAJESH:

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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether a number of welfare schemes have been formulated and implemented for the unorganised workers, particularly for rural and agricultural labourers;
- (b)if so, the details thereof along with the monitoring mechanism of the schemes, particularly in case of accidents;
- (c)the details of funds allocated and utilised under the schemes during each of the last three years and the current year, State/UT and scheme-wise;
- (d)the number of agricultural labourers benefited by these schemes during the said period, State/UT-wise; and
- (e)the other steps taken by the Government exclusively for the welfare of agricultural labourers in the country?

#### ANSWER

# MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) to (e): A statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 107 FOR ANSWER ON 11.02.2019 REGARDING RURAL AND AGRICULTURAL LABOURERS BY DR. P.K. BIJU: SHRI M.B. RAJESH.

(a) to (e) In order to provide the social security benefits to the workers in the unorganised sector including rural and agricultural labourers, the Central Government is implementing Unorganised Workers' Social Security Act, 2008, to provide welfare schemes in matters relating to life and disability cover, health and maternity benefits, old age protection and any other scheme as may be determined by the Central Government. The Central Government is implementing Social Security Schemes namely Indira Gandhi National Old Age Pension Scheme (Ministry of Rural Development), National Family Benefit Scheme (Ministry of Rural Development); Janani Suraksha Yojana (Ministry of Health and Family Welfare); National Scheme for Welfare of Fishermen and Training and Extension (Department of Animal Husbandry, Dairying & Fisheries); Converged Aam Admi Bima Yojana (Ministry of Labour and Employment) and Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (Ministry of Health and Family Welfare) for the unorganised workers (including agricultural and rural labourers).

The Central Government has also converged the social security scheme of Aam Aadmi Bima Yojana (AABY) with Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) to provide life and disability coverage to the unorganised workers depending upon their eligibility. These converged schemes give coverage of Rs.2 lakhs on death at premium of Rs.330/- per annum and coverage of Rs.2 lakhs on accidental death at premium of Rs.12 per annum, besides disability benefits as per the scheme. The annual premium is shared on 50:50 basis by the Central Government and the State Governments. These schemes are implemented and monitored by Life Insurance Corporation of India and the concerned State Governments.

In pursuance of the long term national vision to provide the workers in the unorganised sector with various social security benefits for their integration with the organised employment market of the advancing economy of the country, a Pension scheme has been launched in the interim Budget Session of 2019 to provide minimum monthly pension of Rs.3,000 for workers in the unorganised sector after attaining the age of 60 years under the Pradhan Mantri Shram Yogi Maan-dhan (PMSYM) Pension Scheme. This voluntary and periodic contribution based pension system under (PM-SYM) is for the unorganised workers with monthly income upto Rs.15,000. This scheme is to be administered by Ministry of Labour and Employment through Life Insurance Corporation of India (LIC).

It has been the constant endeavour of the Central Government to extend coverage of the social security schemes to all rural and agricultural labourers as per their eligibility.